

The curative treatment for thalassaemia is Bone Marrow transplantation in cases where HLA matched sibling donor is available.

The ultimate aim is however, to prevent birth of affected children. For this prenatal diagnosis has to be done during pregnancy. This facility is at present available in a limited manner at few centres in the country namely Council's IIH, Bombay, Wadia Hospital, Bombay and AIIMS, New Delhi.

[English]

Blood Donation

4213. SHRI SHIV SHARAN VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to conduct blood test for all the Central Government/Public sector employees to determine the blood group;

(b) if so, the details thereof;

(c) whether the identification of blood group is likely to facilitate organising voluntary blood donation camps; and

(d) if not, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

New Industrial Policy

4214. SHRI NURUL ISLAM : Will the PRIME MINISTER be pleased to state :

(a) the details of industrial entrepreneurs' memoranda received so far by the Government after the commencement of new industrial policy in respect of the North-Eastern region of the country particularly Assam;

(b) the industrial units actually established under those memoranda with details of the investment made therein and the employment provided so far, State-wise; and

(c) the action taken/proposed to be taken to ensure that all the units under the memoranda are established in time?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b). Since the commencement of New Industries Policy till

31st March 1995, 52 Industrial Entrepreneurs' Memoranda (IEMs) including 43 in Assam have been filed, with the Government for establishing new units/new articles/expansion of existing industrial units in the North Eastern Region for various industries including metallurgical, food processing vegetable oil and vanaspati, electrical equipment, cement etc., with a projected investment of Rs. 2225 Crores and projected employment of 6613 persons. Against these IEMs, till end of March, 1995, 3 units in Assam had reported commencement of commercial production (involving investment of Rs. 4 Crores) to the Government of India. However, as per information furnished by the State Government of Assam 8 IEMs have been implemented so far. Information on employment created from implementation of IEMs is not centrally maintained.

(c) It is for the State Government concerned to extend all facilities to prospective entrepreneurs for quick implementation of the investment intentions.

P.M.R.Y.

4215. SHRI P.P. KALIAPERUMAL : Will the PRIME MINISTER be pleased to state :

(a) whether the progress achieved so far under the Prime Minister's Rozgar Yojana is low;

(b) if so, the reasons therefor;

(c) the number of applications received, rejected, sanctioned and amount disbursed by Banks (Bank-wise) under the scheme; year-wise and State-wise;

(d) whether more than one member of a family is assisted under the scheme;

(e) if so, the reasons therefor;

(f) whether permission of collateral security of immovable properties or third party guarantee is a requirement of getting loan under P.M.R.Y.; and

(g) if not, the action being taken against those bank branches which insist collateral security or third party guarantee for advancing loan under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b). Achievement of number of beneficiaries sanctioned loan under PMRY during the year 1993-94 and 1994-95 has been 79.4% and 80.4% against targets of 40,000 and 2.20 lakhs for the respective years. The performance position for the year 1994-95 is provisional as final figures from some States/UTs are awaited. This is enclosed as Statement-I and II.

(c) The State/UT-wise and bank-wise information on relevant parameters is given in enclosed Statement-I and IV.